

**SUPREME COURT OF INDIA**

Anil Yadav

Vs.

State of Bihar

(Y. V. Chandrachud, C.J. and O. Chinnappa Reddy J.)

01.12.1980

**ORDER**

The Text below is only a summarized version of the order pronounced

The notice was issued to the State of Bihar asking it to show cause as to why the petitioners should not be released on their personal recognizance.